

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 311 of 2018 &
IA Nos. 1467, 1468 & 1531 of 2018**

Dated: 20th November, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

M/s. JSW Steel Ltd. & Ors.

.... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Aman Anand
Mr. Aman Dixit

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishan for R-1

Mr. G. Sai Kumar
Ms. Shruti Awasthi for R-2

ORDER

Heard Mr. Buddy A. Ranganadhan, learned counsel for Respondent No. 1 and Mr. Sanjay Sen, learned senior counsel for Appellant for some time.

List the matter for further hearing on **11-12-2018**. Interim order, if any, will continue till the next date of hearing.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/js